NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/147/2017

NAME OF THE PETITIONER

: AKM TRAVEL NETWORK PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. B. Sarambeby Depring acoust for Respond B. Salm Fr. Roc. Chin

ORDER

Counsels for both the parties are present. Counsel for the Applicant has amended the Application as per the Form No.NCLT-9. Heard. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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